## Annexure-II

## Name of the corporate debtor: JSM Devcons India Private Limited

Date of commencement of CIRP 12-04-2019

## List of creditors as on: 20-01-2025 (Version 8)

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in INR)

Sl.	Name of	Details of claim	Details of claim admitted							Amount of any	Amount of	Amount of	Remarks
No.	creditor	received							contingent	mutual dues,	claim not	claim under	, if any
									claim	that may be set-	admitted	verifica- tion	
	-	Amount claimed	Amount of claim Nature of Amount covered by Amount Whether %							off			
		Amount claimed		Nature of	Amount covered by								
			admitted	claim	security interest	covered by	related	voting share in					
						guarantee	party?	CoC					
1	Union Bank of India	15,17,84,470	15,17,84,470	Financial claim	10,42,81,871	-	No	23.95%	NIL	NIL	NIL	0	
	Total	15,17,84,470	15,17,84,470		10,42,81,871			23.95%				0%	

<sup>\*</sup>Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.